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CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD

Original Application No: 631 of 1993

Munna Lal & ors. Applicants.

Versus

Union of India & ors. Respondents.

Hon'ble Mr. Maharaj Din, Member-Judicial
Hon'ble Mr. S.Das Gupta, Member-Administrative

(Judgement By Hon'ble Mr. Maharaj Din, J.M.)

This is the application seeking the relief to issue direction to the respondents to appoint the applicant as per Annexure-1 in Group 'D' or class IV employee in the Postal department.

2. The applicants were engaged to work as ^{as} Halwai Bara and class IV employee by Post Master Badaun vide Memo dated 16.12.1983. On closure of the departmental canteen of Badaun post office, the services of the applicants came to an end, upon which the applicants submitted representation which was replied vide Annexure A-1 which reads as under:-

" Para No: 28(b): I am surprised to note that there are 3 departmental officials working in the so called departmental canteen. It is somewhat mysterious that a small place like Badaun has got a departmental canteen while on the other hand, important towns like Bareilly and Moradabad are having co-operative canteen only. These employees should be absorbed as class IV th or in equivalent position without any further delay. In case the SPos is not in a position to absorb them they may be transferred to neighbouring division like Bareilly and Moradabad."

3. In para 4 of the Counter Reply, the respondents have stated that one of the applicant namely Munna Lal was ordered to join his duties, who joined his duties in the afternoon of 19.12.1990. Again the canteen where the applicants were working was closed down on 23.3.1993, as such they are put off duty

(J.M.)

since the respondents still are prepared to engage them on vacancies available in the future so there remains no controversy to be decided further.

4. The application is disposed of at admission stage with a direction that the applicants be engaged in the employment as per commitment made in Annexure-A1 either at Badaun or somewhere in the neighbouring district. There will be no order as to cost.

Member-A

Allahabad Dated: 30.9.1993

/jw/

Member-B